

9

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 61/252/HDB/2017
NAME OF THE COMPANY	Amanchind Infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. K. V. SRINIVAS	Advocate	KVSN ASSETS ADVISORY.COM 9959223615	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Appara for RoC & RD	CCSC	98487 47808	

Enclosed Order Sheet

Heard Dr. K.V. Srinivas, Learned Counsel for the Petitioner and Shri B. Appa Rao, Learned Counsel for RoC & RD.

The petition is defective and even notice issued by RoC has not been filed. Post the case under the caption “for dismissal” on 3.10.2017.

  
Member (T)

  
MEMBER (J)